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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 8915/2019 & CM APPL. 36773-36774/2019, CM APPL. 53240-53241/2019, CM APPL. 53316/2019

K. P. RAO

..... Petitioner

Through: Mr. Rahul Mehra with Mr. I.A.Iyer
and Mr.Sravan Kumar, Advocates.

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr. Harish Kumar Garg with
Ms.Falguni Rai, Advocates for R-1.
Mr. Kunal Prakash, Advocate for R-2.
Mr.M.Vijaya Bhaskar, Advocate for
R-3.
Mr.Ruchir Mishra, Advocate for
respondent/IOA

+ W.P.(C) 8965/2019 & CM APPL.36985/2019

SURENDER KUMAR @ SURENDER PAHAL AND ANR.....

Petitioners

Through: None.

versus

STATE OF NCT DELHI AND ORS.

..... Respondents

Through: Mr. Anuj Aggarwal, ASC with Mr.
Ankit Monga, Advocate for R-1.
Mr. Kunal Prakash, Advocate for R-2.
Mr. Gurbaksh Singh, Advocate for
R-3.

+ W.P.(C) 9287/2019 & CM APPL.38312/2019 (stay), CM APPL.38314/2019 (for lengthy synopsis), CM APPL.49976/2019, CM APPL.49979/2019, CM APPL.49985/2019 (for vacation of order dated 27.08.2019), CM APPL. 50521/2019, CM APPL. 51062/2019, CM APPL. 52204/2019 & CM APPL. 220-221/2020

W.P.(C) 8915/2019 & connected matters

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AC THANGAVEL

..... Petitioner

Through: Mr.Rahul Gupta, Advocate.

versus

UNION OF INDIA & ANR

..... Respondents

Through: Mr. Neeraj, Advocate for R-1.
Mr. Kunal Prakash, Advocate for R-2.
Mr.M.Vijaya Bhaskar, Advocate for R-3.
Mr.Gurmeher S.Sistani, Advocate for R-9.
Mr.Ninad Laud, Mr.Aditya Pratap Swain, Advocates for R-4 to 8.
Mr.S.K.Dubey, Mr.Raj Mangal Kumr, Advocates for Intervenors in CM APPL. 52204/2019 & 52241/2019.
Mr.A.Ushi Reddy, Mr.E.Subhavathi and Mr.Deepak K.Singh, Advocates for Telangana Kabaddi Association.
Mr.Satymev Sabarn, Advocate for the intervenors/West Bengal Kabaddi Association.

CORAM:

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

ORDER

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29.01.2020

Further arguments heard.

List for further hearing on 05.02.2020 at 12.30 PM.

SANJEEV SACHDEVA, J

JANUARY 29, 2020

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